

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS
- ISSUED.**

ROC.NO.702/2019-B.SPL.

NOTIFICATION NO.601-B.SPL.

DATED:17.09.2019.

The High Court made the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.


SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Ms. K.Deepa Divya Krupa, Junior Civil Judge, Bhimadole, West Godavari District.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram, VICE Smt. M.V.Seshamma, transferred.	I Addl. Junior Civil Judge, Eluru, West Godavari District.	Prl. Junior Civil Judge, Vizianagaram. Ms. K.Deepa Divya Krupa, after assumption of charge of her regular Court, shall also be in full additional charge of the posts of Special Judicial Magistrate of First Class, Excise Court, Vizianagaram and Junior Civil Judge, Cheepurupalli, until further orders.
2.	Smt. M.V.Seshamma, Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	Special Judicial Magistrate of First Class, Excise Court, Kurnool, VICE Sri K.Bala Koteswara Rao, transferred.	Her post and also the post of Special Judicial Magistrate of First Class, Excise Court, Vizianagaram to Prl. Junior Civil Judge, Vizianagaram.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.

3.	Sri K.Bala Koteswara Rao, Special Judicial Magistrate of First Class, Excise Court, Kurnool.	II Addl. Junior Civil Judge, Bhimavaram, West Godavari District (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	I Addl. Junior Civil Judge, Bhimavaram, West Godavari District.
4.	Smt. G.Spandana, Junior Civil Judge, Cheepurupalli, Vizianagaram District.	Addl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate, Gannavaram, Krishna District, VICE Smt. D.Sharmila transferred.	Prl. Junior Civil Judge, Vizianagaram,	Smt. D.Sharmila
5.	On relief, Smt. D.Sharmila, Addl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate, Gannavaram, Krishna District.	Prl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Gannavaram, Krishna District.	--	Smt. D.Sharmila, on relief by her successor shall regularly assume charge as Prl. Junior Civil Judge-cum-V Addl. M.M. Gannavaram, Krishna District, which post she is holding full additional charge.
6.	Smt. V.V.N.V.Lakshmi, Prl. Junior Civil Judge, Ponnur, Guntur District	Addl. Junior Civil Judge, Mangalagiri, Guntur District, VICE Sri P.Rahul Ambedkar, transferred.	Addl. Junior Civil Judge, Ponnur, Guntur District.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.
7.	Sri P.Rahul Ambedkar, Addl. Junior Civil Judge, Mangalagiri, Guntur District.	Junior Civil Judge, Palamaner, Chittoor District (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Guntur.	Addl. Junior Civil Judge, Punganur, Chittoor District.
8.	Sri Mohd. Nazeer Ul Ain, Junior Civil Judge, Parchur, Prakasam District	Prl. Junior Civil Judge, Mangalagiri, Guntur District, VICE Smt. Hema Sravanthi Janaki Ram, transferred.	Prl. Junior Civil Judge, Chirala, Prakasam District.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.

9.	Smt. Hema Sravanthi Janaki Ram, Prl. Junior Civil Judge, Mangalagiri, Guntur District.	Addl. Junior Civil Judge, Hindupur, Ananthapuramu District (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Guntur.	Prl. Junior Civil Judge, Hindupur, Ananthapuramu District.
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The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before **20.09.2019** and join in their new posts on or before **27.09.2019** without fail.
 2. The Officers viz., Smt. M.V.Seshamma, Smt. G.Spandana, Smt. V.V.N.V.Lakshmi, and Sri Mohd. Nazeer Ul Ain, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (I.T-CUM-C.P.C)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Icharge Officers concerned.
3. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.

7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam, Vizianagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Andhra Pradesh.
12. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**
Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam, Vizianagaram and West Godavari at Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.